

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 64/(MAH)/2015
CA No. 122/2016 & MA 164/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Fidaali Mithiborwala
V/s.
M/s. Aceros Fortune Industries Pvt. Ltd. &
Ors. 4 Companies

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv Satyan S. Brami r/b. Sensiva legal	Adv for Respondent	

ORDER

C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 64/59,397-398/CLB/MB/MAH/2015

C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 65/397-398/CLB/MB/MAH/2015

C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 66/397-398/CLB/MB/MAH/2015

C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 67/397-398/CLB/MB/MAH/2015

C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 68/397-398/CLB/MB/MAH/2015

The Petitioner side is absent. The Respondents' side is present.
Order in amendment application, pronounced vide separate Orders.
The main Petition be listed for hearing on 20.02.2017

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).